

**CAUSE LIST 22.03.2017**

S.NO	NAME OF MEDIATOR'S	TYPE OF CASE & NO. WITH TITLE OF CASE	NAME OF PETITIONER'S ADVOCATE'S	NAME OF RESPONDENT'S ADVOCATE'S
1	Dr. Manjula Choudhary	S.B. Criminal Misc Pet. No. 2678/16 Jaiprakash Saini V/S State & Ors.	Mr. Pankaj Sharma	Mr. Jitendra Ojha
2	Mr. Bhanu Prakash Mathur	S.B. Civil Writ Petition No. 14576/2013 Pukhraj Sargara V/S State & Ors.	Mr. Rajesh Choudhary	Mr. Sanjeet Purohit
3	Mrs. Raj Laxmi Singh Choudhary	S.B. Civil Misc. Appeal No. 778/2009 Smt. Vinod V/s Shish Pal	Mr. Moti Singh	Mr. Sunil Beniwal
4	Mr. Krishna Chandra Sharma	D.B. Civil Misc. Appeal No. 481/2015 Chetan Das V/S Priti	Mr. D.S. Rajvi	Mr. S.K. Dadhich

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1	Mr. Harish Purohit	S.B. Civil Transfer Appeal No. 2/2017 Smt. Neetu Kumari V/S Rajendra Kumar Salvi	Mr. C.S. Kotwani	Mr. Bharat Shrimali
2	Mr. Ghulam Hussain	D.B. Civil Misc. Appeal No. 10/2016 Smt. Seema Jain @ Saroj V/s Manoj Jain	Mr. Rajesh Choudhary	Mr. D.S. Baghela

उपसचिव  
*Mheeraj S M Sharma*  
20-3-17

राज. राज्य विधिक सेवा प्राधिकरण,  
जोधपुर

**" Help The Needy -- Timely Help May Create History "**